

National Human Rights Commission
Research Division

List of Ongoing Research Studies and Projects

As on 31.03.2019

S.No	Title of the Research Study/ Project	Name of the Principal Investigator and Institution	Date of Commencement
1.	Corporate Duty to Respect Human Rights in Indian Context- An Empirical Study on the State of Human Rights Practices Based on Ruggie's Framework in Business Firms in India	Prof. Dinesh Sharma, Associate Professor (Marketing), S.J. Mehta School of Management, Indian Institute of Technology, Bombay (IITB), Powai, Mumbai 400076, India.	31/3/2017
2.	Challenges for Protection, Dissemination and Promotion of Human Rights Education through Law Schools: A Study of North India	Prof. S.C. Raina, Vice- Chancellor, Himachal Pradesh National Law University (HPNLU), Shimla	31/3/2017
3.	Custodial Justice: An Investigation into Causes of Deaths in Uttar Pradesh, West Bengal, Maharashtra and Tamil Nadu	Dr. Arvind Tiwari, Tata Institute of Social Sciences (TISS), Post Box No. 8313, Deonar, Mumbai-400088	31/3/2017
4.	Developing Human Rights Index and Human Rights Report	Dr. C.K.. Mathew, Senior Fellow & Head, Public Affairs Centre, Bangalore, #302, Crown Cypress Apartments, 324, 5th Main Road, Koramangala 1st Block, Bengaluru 560034	31/3/2017
5.	Development of Booklets on different themes of Human Rights	Multiple Action Research Group (MARG), 205-206, Shahpurjat, New Delhi-110049	16/11/2015
6.	Interrogating Violence against Women from the Other Side: An Exploratory Study into the World of Perpetrators	Prof. Renu Adhlakha, Professor & Deputy Director, Centre for Women's Development Studies (CWDS), 25 Bhai Vir Singh Marg, Gole Market, New Delhi- 110001	22/8/2014
7.	Status & Functioning of Local Complaints Committees under The Sexual Harassment of Women at Workplace (Prevention Prohibition and Redressal) Act, 2013 and awareness levels among women in the work force (Delhi, Haryana, and Odisha)	Dr. Charu WaliKhanna, President, Social Action Forum for Manav Adhikar, E-170, Lower Ground Floor, East of Kailash, New Delhi-110065	28/8/2018
8.	Sexual Harassment faced by daily-wage and low-wage female workers at the workplace (Ahmedabad and Mumbai)	Dr. Vaibhavi Kulkarni, Assistant Professor, Indian Institute of Management, Wing 2 E, Vastrapur, Ahmedabad-380015	28/8/2018

9.	The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013: A Study to assess its impact, implementation issues and concerns in Government Departments/ Semi-Government/ PSUs/ Private Sectors in Delhi	Dr, Ritu Gupta, Professor, National Law University Delhi, Sector-14, Dwarka, New Delhi	7/9/2018
10.	Transgender Inclusivity: A Reality Check (Kolkata)	Dr. Rajni Singh, Associate Professor, Department of Humanities & Social Sciences, IIT (ISM) Dhanbad, Jharkhand-826004	20/9/2018
11.	An Empirical Study on Social Issues and legal Challenges of Transgender : With Special Reference to South Indian States (Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Telangana)	Dr. M.L. Kalicharan, Director, School of Legal Studies, REVA University, Rukmini Knowledge Park, Kattigenahall, Yelahanka, Bengaluru-560064	28/9/2018
12.	Locating National Human Rights Commission within the Human Rights Discourse at the Grassroots in Rural India	Dr. Seema Sharma, Assistant Professor, University of Delhi, Department of Social Work, 3, University Road, Delhi-110007	28/11/2018
13.	Victim Compensation in Schemes : A Study of their Effectiveness, Efficiency and Sustainability for Rehabilitation of Victims of Human Trafficking (East, West, North, South, Central, Northeast)	Dr. Anil Kumar Das, Director, Human Development Society, 15-1, First Floor, Pocket 4, MIG Complex, Mayur Vihar, Phase 3, Delhi-110096	25/10/2018
14.	Assessment and Evaluation of Business and Human rights Reporting by Corporate India	Dr. Vasanthi Srinivasan, Centre for Corporate Governance and Citizenship, IIM, Bangalore-560076	24/1/2019
15.	Study to understand functioning of companies' response systems vis-a-vis key Human Rights violations available in Public Domain	Shri Pradeep Narayanan, Director, Partners in Change, BB-5, Annex-I, Greater Kailash Enclave II, New Delhi, Delhi-110048	24/1/2019
16.	The Intersections of Migration, Bonded Labour and Trafficking in the State of Odisha	Dr. Sashmi Nayak, Professor, Dr. Ambedkar Chair, National Institute of Social Work and Social Sciences (NISWASS), 3-Chandrasekharapur, Bhubaneswar-751023, Odisha	29/9/2018
17.	From Cell to Society : A study on the Reintegration of Released Prisoners in Kerala and Tamil Nadu	Dr. R. Santhosh, Assistant Professor, Department of Humanities and Social Sciences, Indian Institute of Technology Madras, Chennai-600036, Tamil Nadu	24/10/2018

8.	Status of the Manual Scavenging and Sewerage Water Workers in the Hyderabad Karnataka Regions - Policy and Practice	Dr. Mohan Das K., Associate Professor, Department of Studies in Political Science, Vijayanagara Sri Krishnadevaraya University, Ballari-583105	2/1/2019
19.	An Empirical Study on the status of Under-trial Prisoners in Gujarat Central Jails	Prof. Purvi Pokhariyal, Director and Professor of Law, Institute of Law, Nirma University, Sarkhej-Gandhinagar Highway, Chharodi, Ahmedabad-382481	15/11/2018
20.	Agrarian Crisis and Farmers Suicides- An Empirical Study of Endemic States- Issues and Concerns	Dr. Ch. Radhika Rani, Associate Professor, National Institute of Rural Development & Panchayati Raj, Hyderabad	31/3/2017